HIGH COURT OF SIKKIM GANGTOK

No.: 297 /ESTT./HCS

Date: 13.08.2025

O-F-F-I-C-E O-R-D-E-R

In partial modification of the Office Order No.241/HCS dated 01.08.2024, Mr. Rudra Prasad Rimal, since promoted as Additional Registrar(IT), High Court of Sikkim shall continue as "Chief Protocol Officer", High Court of Sikkim, until further orders.

By Order,

Sd/-(Prajwal Khatiwada) Registrar General

Memo No. 30/5-30/ESTT./HCS

Date: 13.08.2025

Copy to:-

- 1. Mr. Rudra Prasad Rimal, Additional Registrar (I.T.),
- 2. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 3. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 5. Registrar(Judicial Service), High Court of Sikkim.
- 6. Central Project Coordinator, High Court of Sikkim.
- 7. Chief Secretary, Government of Sikkim, Gangtok.
- 8. Ld. Principal District & Sessions Judge, Gangtok-cum-OSD to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 9. All District & Sessions Judges.
- 10. Addl. Chief Secretary, Home Department, Government of Sikkim, Gangtok.
- 11. Director General of Police, Sikkim, Police Headquarters, Gangtok.
- 12. Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
- 13. Member Secretary, Sikkim State Legal Services Authority, Gangtok.
- 14. Resident Commissioner, Old Sikkim House, 12 Panchsheel Marg, Chanakyapuri, New Delhi.
- 15. Deputy Director, Sikkim House, Kolkata, West Bengal.
- 16. All Section In-charge, High Court of Sikkim.
- 17. Personal file.
- 18. File.

Registrar